Declaration or Assets and Liabilities

Year. 2021

	Abhay Shanker Ray				
	I, Abhay Shanker Ray son/daughter/wife of Shri Rajdeo Ray				
07. Ca (INI)	aged 57(Approx) Years, belonging to Bihar Legislative Assembly Secretariat Service				
34.4(6)	service and presently working Under Secretary, Bihar Legislative Assembly,				
10/2 min	given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my				
भी शजीव	spouse and dependants*:				
- Columbia	A Details of movable assets				
6.2.21	(Assets in joint name indicating the extent of joint ownership will also have to be given)				

Details of movable assets

SI. No.	Description	Self	Spouse name (s) Beauty Kumari	Dependant-1 Pujita	Dependant-2	Dependant-3
(i)	Cash	Rs 35,000/-	Rs 15,000	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs 80,000 (approx) as on 05 February, 2021 S.B.I., Bihar Vidhan Mandal	Rs 55,000 (approx) as on 05 February, 2021 Bank of Baroda, Nehru nagar	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Term Deposit- State Bank of india Vidhan Mandal Branch Rs- 2,00,000	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Passion Pro Reg. No BR01BC- 4043/2011 Maruti WagonaR BR1BH-8335/2012	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 10 gm (Approx) of Rs50,000/- (Approx)	Gold 150 gm (Approx) of Rs6,80,000 (Approx) Silver 500 gm (Approx) of Rs30,000 (Approx)	Gold 10 gm (Approx) of Rs 50,000/- (Approx)	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s) Beauty Kumari	Dependant-1 Ms. Pujita	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Plot No. 1659(P) Area-1914.54sqft Thana No. 21 Danapur Patna	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	iv) Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value Flat no. 306 " Saryug Vihar Appartment, Gosai Tola, Patliputra - Patna 800013 SB Area -940sqft		Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in Ancestral Property as per HUF. (Till date share is not defined)	· Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 05.02.2021
(a)	(i) Loans from Banks	Education Loan , State Bank of India , Patliputra Branch Patna	Rs- 7,50,000
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment Year 2020-21 PAN No ADWPR9737N	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail				
GPF/CPF/PRAN No.	; -	103		
Gender	:-	M (M/F)		
Date of Birth		3 0 0 7 1 9 6 3 (DD/MM/YYYY)		
Class/Group		A (A/B/C)		
Cadre	:-	Bihar legislative Assembly Secretariat , Assistant		
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)		
Home District	:-	ARWAL, BIHAR		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: .

lame of Employee: Abhay Shanker Ray

Place: Patna

Designation:

Under Secretary,

Date: 05/02/2021

Department:

Bihar Legislative Assembly, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size

white paper with computer typed (single side) in prescribed format.